

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-125/2008(Pt.)/8600/A.**

From :- Shri Utpal Rajkhowa,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Registrar,  
Gauhati High Court,  
Aizawl Bench, Aizawl.

Dated Guwahati, 19<sup>th</sup> October, 2023.

Sub:- **Casual leave.**

Ref:- Your letter dated 18.10.2023.

Sir,

With reference to the above, I am directed to inform you that the prayer of Smti. R. Lalduhawmi, Special Court, ND&PS, Aizawl for **casual leave on 16.10.2023** has been granted. A senior Judicial officer available at the station would remain in-charge of her Court and office during her absence.

Yours faithfully,

*sd/-*

**REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-125/2008(Pt.)/8601-8602/A. dtd. 19.10.2023**

Copy to:

1. Smti. R. Lalduhawmi, Special Court, ND&PS, Aizawl.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.

*19/10/23*

**REGISTRAR (VIGILANCE)**

*[Signature]*